

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-6/1999/2377/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Md. Abdul Hakim,
Presiding Officer, MACT No. 2,
Kamrup (M), Guwahati.

Dated Guwahati the 3rd April 2025
March 7

Sub: **Restricted holiday.**

Ref:- Your letter No. MACT2K/2034/25, dtd. 28.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission from the morning of 12.04.2025 till the evening of 21.04.2025.** The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati, Assam, and in his absence, the Presiding Officer, MACT No. 3, Kamrup (M), Guwahati, Assam shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-6/1999/2378-2380/A, dated, 03-04-2025

Copy to :

1. The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati, Assam.
2. The Presiding Officer, MACT No. 3, Kamrup (M), Guwahati, Assam.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)